THE HIGH COURT OF MANIPUR AT IMPHAL

C I R C U L A R

Dated, Imphal the 24th January, 2020

No.HCM/Misc./89-Estt(v)/ Vide Order dated 16.01.2020 passed in MAC. APP. No. 3 of 2019 of the High Court of Manipur, it is hereby directed to all the Presiding Officers of the Subordinate Courts of Manipur to appoint Advocate Commissioner of good standing and calibre from the Bar who have experience in trial of cases to perform the duties as a Commissioner to record the deposition. It is also directed that the recording should be made in proper form (i.e.) question and answer format, and not only the reply alone. (A Copy of the order dt. 16.01.2020 is enclosed).

This circular will come into force with immediate effect.

By Orders etc,.

Sd/-

(W. Tonen Meitei) REGISTRAR (JUDL.) HIGH COURT OF MANIPUR Imphal, the 24th January, 2020

No.HCM/Misc./89-Estt(v)/1564-79 Copy to:

1. The Registrar (Vigilance), High Court of Manipur.

The District & Sessions Judge, Imphal West/ Imphal East/ Thoubal/ Bishnupur/Ukhrul/Churachandpur/Senapati.....for kind information & circulation to the Courts of their jurisdiction.

3. The Presiding Officer, Revenue/Claims Tribunal, Manipur/ Bishnupur/

Thoubal/ Senapati/ Ukhrul/ Churachandpur.

Judge, Family Court, Manipur/ Imphal East/ Bishnupur/ Thoubal. 4.

The Judge, Special Court (ND & PS), Manipur/Judge, Special Court, ND 5. & PS (FTC).

Addl. District & Sessions Judge, Manipur West/Manipur East/Crime 6. Against Women (FTC).

7. The Jt. Registrar (Judl.) High Court of Manipur

The PPS to Hon'ble the Chief Justice, High Court of Manipur.

The P.S to Hon'ble Mr. Justice L.S. Jamir, High Court of Manipur. 9.

- 10. The P.S to Hon'ble Mr. Justice Kh. Nobin Singh, High Court of Manipur.
- The P.S to Hon'ble Mr. Justice M.V. Muralidaran, High Court of Manipur.
- 12. The P.S to Registrar General, High Court of Manipur.
 13. The P.S to Registrar (Judl.), High Court of Manipur.
 14. The S.P, Estt.-I/II.

- 15. System Analyst, High Court of Manipur for uploading to the official website.
- 16. Concerned File.

W. Tonen Maik; 24.1. 2026 (W. Tonen Meitei) REGISTRAR (JUDL.)